

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 1231.
TO BE ANSWERED ON MONDAY, THE 25TH JULY, 2016.**

DEVELOPMENT OF INDUSTRIALLY BACKWARD AREAS

1231. SHRI GOPAL SHETTY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has identified the industrially backward States in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to formulate any scheme for development of such backward areas; and
- (d) if so, the steps being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b): Yes, the Government has taken note of industrial backwardness in hilly, remote and inaccessible areas of the country. States of NER, Himachal Pradesh, Jammu & Kashmir, Uttarakhand, Darjeeling District of West Bengal, Andaman & Nicobar and Lakshadweep Islands are lagging behind in industrial development. The industrial backwardness of these regions is attributable to factors such as topographical / locational disadvantage, inadequate infrastructural support, difficulties in transfer of land ownership, absence of dedicated power supply, unavailability of raw materials, shortage of technical and skilled manpower to run the industry, absence of cheap labour etc.
- (c) & (d): The primary responsibility of industrial development of backward areas rests with the State Govt.(s). The Union Govt. supplements their efforts through various schemes launched by it with a view to promote industrialization in industrially backward areas of the country under which financial support for improving the quality of industrial infrastructure is extended. A statement on the schemes being implemented by the Government is annexed.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1231 FOR ANSWER ON 25.07.2016.

The following schemes being implemented by the Department of Industrial Policy & Promotion for the development of industries with some of them focusing on specific areas:

- Package for Special Category States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand.
- North-East Industrial and Investment Promotion Policy (NEIIP), 2007 for the North Eastern Region and Sikkim, Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura.
- Transport Subsidy Scheme (for States of Himachal Pradesh, Uttarakhand, J&K, Darjeeling district of West Bengal, Andaman and Nicobar Islands, Lakshadweep and 8 North Eastern States);
- Indian Leather Development Programme (ILDPP)
- Modified Industrial Infrastructure Upgradation Scheme (MIIS).

Additionally, the Government of India has announced establishing of the Multi-modal High Axle Load Dedicated Freight Corridor (DFC) between Delhi and Mumbai, covering an overall length of 1483 km and passing through the six States - U.P, NCR of Delhi, Haryana, Rajasthan, Gujarat and Maharashtra, with end terminals at Dadri in the National Capital Region of Delhi and Jawaharlal Nehru Port near Mumbai which is as major initiative to accelerate industrial growth and improve investment opportunities.

The other Ministries/Departments of Government of India are also implementing various related schemes as under:

i) Ministry of Textiles:

- (1) North Eastern Region Textile Promotion Scheme (NERTPS)
- (2) Handloom Sector Schemes.
- (3) Quality Processing of Wool Scheme.
- (4) Scheme for Integrated Textile Park (SITP), Integrated Processing Development Scheme (IPDS).
- (5) Restructured-Technology Upgradation Fund Scheme (R-TUFS) and Revised Restructured Technology Upgradation Fund Scheme (RR-TUFS).
- (6) Silk Sector Scheme.
- (7) Jute Sector Scheme.

(ii) Ministry of Communication and Information Technology (Department of Electronics and Information Technology):

- (1) Electronic Manufacturing Cluster Scheme:
- (2) Modified Special Incentive Package Scheme (MSIPPS)
- (3) Electronic Development Fund:

(iii) Ministry of Micro, Small and Medium Enterprises, Office of the Development Commissioner (MSME):

- (1) Trade Related Entrepreneurship Assistance and Development

(TREAD).

- (2) Prime Minister Employment Generation Programme (PMEGP)
 - (3) Performance and Credit Rating Scheme (PCRS).
 - (4) International Cooperation Scheme (IC)
 - (5) National Manufacturing Competitiveness Programme (NMCP)
 - (6) Technology and Quality Upgradation (TEQUP) Support to SMEs
 - (7) Design Clinics scheme for MSMEs.
 - (8) Lean Manufacturing Competitiveness Scheme under NMCP.
 - (9) Marketing Assistance and Technology Up-gradation Scheme for Micro Small and Medium Enterprises (MATU)
 - (10) Entrepreneurship Development Programme
 - (11) Export Promotion Scheme
- (iv) **Ministry of Commerce & Industry, Department of Commerce.**
- (1) Scheme related to Culture Fisheries.
 - (2) Schemes related to Capture Fisheries.
 - (3) Schemes related to Processing Infrastructure and Value addition
 - (4) Scheme related to Marketing Services
- (v) **Ministry of Chemical & Fertilizers, Department of Chemicals & Petrochemicals:**
- (1) Setting up of Plastic Park
